

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**



IA 412 of 2018 with C.P. No.17/NCLT/AHM/2016

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd & Ors.

Section of the Companies Act : Rule 11 of NCLT Rules 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJESH BOHRA	Advocate	Petitioner	
2.	RAJNISH SINHA	ADV	RESPONDENT	

ORDER

The Respondent is represented through Learned Counsel.

Advocate Mr. Rajnish Sinha appearing for the Respondent informs that Petitioner Counsel submitted a leave note. In view of this, the matter is adjourned.

List the matter on 13.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 4th day of December, 2019.


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)